

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/ Jammu

Notification
Srinagar, the 20th September, 2016

SRO **304** . - In exercise of the powers conferred by sub-section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint the below mentioned officers to be the executive Magistrates of the first class who shall exercise all the powers of an executive Magistrate of the first class within the jurisdiction as shown against each:-

S.No.	Name of the Officer S/Shri	Designation	Jurisdiction
1	Mohammad Saleem Khan,	Dy. Custodian	Anantnag, Pulwama/Shopian and Kulgam
2	Mohammad Iqbal Haji	-do-	Kuthua
3	Gh. Nabi Mir	-do-	Head Quarter Jammu with additional charge of District Reasi
4	Aijaz Ahmad	-do-	Baramulla and Kupwara
5	Ab. Rashid Shiekh	-do-	Poonch
6	Ashok Kumar Safaya	-do-	Rajouri
7	Mushtaq Ahmad Baqal	-do-	Head Quarter Srinagar with District Budgam and Ganderbal
8	Abdul Qayoom Qadri	-do-	Udhampur

By order of the Government of Jammu and Kashmir.

Sd/-
(Abdul Majid Bhat)
Secretary to Government,
Department of L, J&PA

NO:LD(P) 95/01-Anantnag

Dated: 20 -09- 2016

Copy to the:-

1. Secretary to Government, Revenue Department.
2. Divisional Commissioner, Kashmir.
3. Custodian General, J&K, Srinagar. This is with reference to his letter No.CG (EP) 1853-54 dated 08-09-2016
4. General Manager, Government Press, Srinagar for publication in an extra Ordinary issue of the Government Gazette.
5. SRO Section, Department of Law, Justice and PA (W.7. S.C).

(Muzaffar Ahmad Wani)
Special Secretary to Government,
Department of Law, Justice & PA

(Favaz)